

ITEM NO.101 + 102

COURT NO.5

SECTION XIV, XVI, IV-B

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 4562-4564/2017

THE STATE OF TRIPURA & ORS.

Appellant(s)

VERSUS

JAYANTA CHAKRABORTY & ORS.

Respondent(s)

(FOR ON IA 1/2015 FOR ON IA 13/2017 and IA
No.64344/2017-APPROPRIATE ORDERS/DIRECTIONS and IA
No.64350/2017-APPROPRIATE ORDERS/DIRECTIONS[FOR PRE.HEARING AT
11.30 AM])

(FOR ON IA 1/2015 FOR ON IA 13/2017 and IA No.64344/2017-
APPROPRIATE ORDERS/DIRECTIONS and IA No.64350/2017-APPROPRIATE
ORDERS/DIRECTIONS

CONMT.PET.(C) No. 11/2017 IN SLP (C) No. 19765/2015 @ SLP(C) No.
19765-19767/2015

CONMT.PET.(C) No. 13/2017 IN SLP (C) No. 19767/2015 @ SLP(C) No.
19765-19767/2015 ()

C.A. No. 5247/2016 (IV-A)
C.A. No. 11817/2016 (IV-A)
C.A. No. 4880/2017 (XVI)
C.A. No. 4878-4879/2017 (XVI)
C.A. No. 11816/2016 (IV-A)
C.A. No. 11820/2016 (IV-A)
C.A. No. 4876-4877/2017 (XVI)
C.A. No. 4881/2017 (XVI)
C.A. No. 4833/2017 (IV)
C.A. No. 4882/2017 (XVI)
C.A. No. 701-704/2017 (IV-A)
C.A. No. 11822-11825/2016 (IV-A)
C.A. No. 11837-11840/2016 (IV-A)
C.A. No. 11842-11845/2016 (IV-A)
C.A. No. 11829-11832/2016 (IV-A)
C.A. No. 11847-11850/2016 (IV-A)
C.A. No. 11828/2016 (IV-A)

with

Diary No. 31145 of 2017
(With appln. for c/delay in filing SLP)

Date : 26-10-2017 These matters were called on for hearing today.

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HON'BLE MRS. JUSTICE R. BANUMATHI

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Respondent-in-person

UPON hearing the counsel the Court made the following
O R D E R

Heard the learned counsel appearing for the parties.

Arguments remained unconcluded.

List on 31.10.2017 as Part Heard.

(JAYANT KUMAR ARORA)
COURT MASTER

(RENU DIWAN)
ASSISTANT REGISTRAR